

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 35(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Mr. Mushtaq Ahmad Sofi V/s. M/s. Soffis India Collection Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s) : Mr. Saurabh D. Karan Singh, Advocate
Mr. Mushtaq Sofi, Advocate

For Respondent (s) : Mr. Ashok Mathur, Advocate for R-2 & 3
Mr. Salim Sofi, Shareholder
Mr. Manzoor Ahmad Sofi, Shareholder

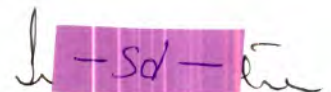
Order

Both the counsels confirm that talks of compromise have been initiated and disputes are likely to be settled. To come up on 18th September 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]